

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**  
**(APPEAL No. 11/2013, 12/2013 & 04/2013)**

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 15.01.2013 passed by the Airports Economic Regulatory Authority of India)

**CORAM**

**Hon'ble Mr. Justice V.S. Sirpurkar**  
**Chairman**

**Hon'ble Mr. Rahul Sarin**  
**Member**

**Hon'ble Mrs. Pravin Tripathi**  
**Member**

**In the matter of :**

<b>Appeal No.11/2013</b>	<b>Federation of Indian Airlines (FIA) Vs. AERA &amp; Ors. (MIAL/AAI/MCA)</b>
<b>Appeal No.12/2013 (with IA No.34/2013 for impleadment)</b>	<b>Lufthansa German Airlines &amp; Ors. Vs. AERA &amp; Ors. (MIAL/AAI/MCA)</b>
<b>Appeal No.04/2013</b>	<b>Mumbai Int'l Airport Pvt. Ltd. Vs. AERA &amp; Anr. (MCA)</b>

**Appearances :**

Mr. Ramji Srinivasan, Sr. Advocate with Ms. Poonam Verma, Ms. Divya Chaturvedi and Mr. Kunal Singh, Advocates for FIA.

Mr. C.M. Shroff with Mr. Buddy Raghunatha & Mr. Abhishek Singh, Advocates for Lufthansa German Airlines & Ors./Appellants

Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem, Ms. Amita Kalkal Chaudhary & Mr. Priyadarshi Gopal, Advocates for AERA

Mr. Krishnan Venugopal, Sr. Advocate with Mr. Sakya Singh Chaudhari, Mr. Gautam Chawla & Mr. Shantanu Singh, Advocates for MIAL

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda, Advocates for AAI

Mr. Nishant Menon with Mr. Prince Pawaiya, Advocates for IATA/Impleading applicant (in Appeal No.12 through IA No.34/2013)

**ORDER**  
**25<sup>th</sup> November, 2013**

Heard extensively.

List these matters on **11<sup>th</sup> & 12<sup>th</sup> December, 2013** for continuation of arguments.

**( Justice V.S. Sirpurkar )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**